

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/602(KB)2018
IA(I.B.C)/469(KB)2024,
IA(I.B.C)/1583(KB)2022,
IA(I.B.C)/517(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	S.K. CONSTRUCTION VS KOHINOOR POWER PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Liquidator
Mr. Aditya Gooptu, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Respondent Nos.1&2 in IA(I.B.C)/1583(KB)2022
Ms. Ranjana Seal, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/1583(KB)2022**
 - a. It is submitted by the Learned Counsel for the Respondent Nos.1 and 2 that the hard copy of the I.A. that has been submitted by the Liquidator is illegible.
 - b. Ld. Counsel for the Liquidator is directed to serve legible typed copy of the I.A. upon this Tribunal as well as upon the Respondent Nos.1 and 2.
 - c. Upon receipt of the same, reply affidavit shall be filed by the Respondents positively by two weeks.
 - d. List this matter for further consideration on **14.06.2024**.

3. **IA(I.B.C)/469(KB)2024**

- a. This application has been filed by the Liquidator of Kohinoor Power Private Limited to place on record the 17th Progress Report, which is placed at pages 18 onwards. This application is supported by an affidavit which is placed at pages 15 to 17. The 17th Progress Report is taken on record and this application is **allowed** and is accordingly **disposed of**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)